

within the specified time, the case has been treated as closed.

3. If the Cooperative Society still desire to set up a sugar factory and find the project feasible now, they can apply afresh to the Department of Industrial Development through the State Government.

4. The application, as and when received, will be considered by the concerned authorities in accordance with the guidelines in vogue

[English]

Criteria adopted for assistance under RLEGP

3984. SHRI ANANTA PRASAD SETHI :
SHRI K. PRADHANI :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the criteria adopted while granting financial assistance under Rural Landless Employment Guarantee Programme in favour of landless labourers in the State; and

(b) the number of landless labourers in Orissa and their percentage in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). Under the Rural Landless Employment Guarantee Programme, central assistance is allocated to the States/ Union Territories on the basis of the following criteria :-

(i) 75% weightage being given to the number of agricultural workers and marginal farmer in the States/Union Territories.

(ii) 25% weightage being given to the incidence of poverty in each State/Union Territory.

The number of rural agricultural workers in the State of Orissa is approximately 23.09 lakhs according to the 1981 census out of a total of approximately 531 lakhs agricultural workers in the entire country. The percentage of rural agricultural workers in the State as compared to the total number of such workers

in the country comes to 4.35% approximately. There are 16.66 lakhs approximately marginal holdings in the State of Orissa as compared to 445.32 lakhs marginal holdings in the entire country. The percentage of holdings in the State of Orissa as compared to the number of holdings in the country comes to 3.74% approximately.

[Translation]

Temporary Employees Working in Satellite TV Centre Mandi House

3985 SHRI JAGANNATH PRASAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) number of temporary class IV employees in the Satellite Television Centre, Mandi House, New Delhi who have been working there for the last 240 days or more;

(b) whether the services of these employees are being terminated; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) Twentyseven daily wage employees working at Upgraha Doordarshan Kendra, New Delhi have completed 240 days of casual service in the calander year 1984;

(b) and (c). The services of three such employees have been discontinued since the specific work for which they had been engaged was over;

[English]

Agreement by NFDC with MPEAA

3986. SHRI ATISH CHANDRA SINHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the National Film Development Corporation (NFDC) has signed any agreement with Motion Picture Export Association of America (MPEAA) regarding canalisation of American films brought into India;